

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

UPC

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Application No. 268 & 269/86 (T)
[D.P. 4439 and 40/86]

Dated the 26 Sept, 86.

To: 1) Sri. H. Subramanyagow, Advocate for Applicants
No. 150/36, National High School Road, Vishveshwara Puram,
Bangalore-4.

- 2) The Secretary, Ministry of Defence, New Delhi-1.
3) The Engineer-in-Chief, Army Head Quarters, New Delhi-11.
4) Sayaganokari G.S. 5) Kapur Ramchandram Hasi Narayana
6) Mammen A.C. 7) Seshadri K.B. 8) Kabil. Kashinath Dhanu
9) Narula Bal Ram Tick Chand 10) Shashma Hasi Ram
11) Grover Rak Krishnan 12) Balasubramanian N.K.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH
IN APPLICATION NO. 268 and 269/86 (T)

Please find enclosed herewith the copy of the Order/Interim Order
passed by this Tribunal in the above said Application on 1st September 86.

Smt. S.
R. 18/9/86
R.

o/c
SECTION OFFICER
(Judicial)

Encl: As above.

- 13) Phendazkar S.S. 14) Mallikaraj Jagdish Kumar 15) Rajakumar 2
16) Menon Chandras Sekhar 17) K. Sudeshan Rao. 18) Haxnam Sengha.
19) Watikod Gokalmath. 20) Gulshan Lal Sahani. 21) Jetwari Ramesh.
22) Ahmed Aslam A.C. 23) Narasimhan. 24) Indez Singh Barsel.
25) M.C. Keshavamurthy. 26) V. Veeraswamy. 27) Yogindar Pal. B.C. 28
28) Ranjit Basu. 29) M.K. Sharma. 30) Dalbir Singh. 31) M.K. Dilbagh
Singh O.K. 32) Narendra Chandra. 33) A. Krishnamurthy,
34) Devendra Kumar Jain. 35) S.B. Joshi. 36) Suresh Narayan Mishra.
37) S.R.K. Srinivastava. 38) V. Lakshmana Rao. 39) S.M. Varnase. 40) Kishore
Gupta. 41) Jog. Bhushan Gupta. 42) Manjit Singh. 43) Raja Kumar. 44) Prem
Nath Rawal. 45) Asis Kumar Bhattacharya. 46) K. Venkateshwar Rao.
47) Jagopal Ray Gopal. 48) Sukhdev Singh. 49) A.R. Yammachand
50) K. Gopalakrishna Ishwara. 51) P.K. Mahadevan. 52) R. Janardhanan
53) R. Narasimhalu. 54) Rajendra Kumar Sharma. 55) Janam Singh
56) Suresh Chandra Khanna. 57) Chava Subba Rao. 58) R.S.
Subbarao. 59) K. Parashottam Pillai. 60) Bup Endra Singh
61) Ramachandra. 62) V.S. Sundar — NO. 4 to 62 — Superintendents
F/M Grade I, Military Engineering Service, Ministry of Defence.
c/o Engineer-in-Chief, Army Head Quarters, New Delhi-11.
63) Sri M.S. Padmasriah, Sec. S.G.S.C. High Court Buildings, B'lore

26/9/86
26/9/86

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26/9/86

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE

Order Sheet (contd)

A. No 268 & 269 / 86 (T)

Date	Office Notes	Orders of Tribunal
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719

1.9.1986

KSPVD

Order

In these transferred applications from the High Court of Karnataka, the applicants have challenged their supersession and promotions of Respondents 3 to 61 to the posts of Assistant Engineers.

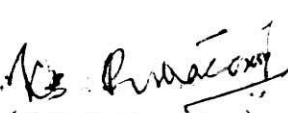
In their statement of objections filed before the High Court of Karnataka, respondents 1 and 2 have asserted that the case of the applicants were duly considered by the Departmental Promotion Committee and they were found not suitable for promotion while respondents 3 to 61 were found to be suitable and promoted. We are satisfied that the supersession of the applicant and the promotion of respondents 3 to 61 does not suffer from any illegality or irregularity justifying our interference.

While the writ petitions filed by the applicants were pending before the High Court of Karnataka, both the applicants have been promoted as Assistant Engineers on a consideration of their later performance in the posts they held. When the

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applicants have been promoted, their claim for a direction to consider their cases for promotion no longer survives for consideration.

On the foregoing discussion we hold that these applications are liable to be dismissed. We, therefore, dismiss these petitions. But in the circumstances of the cases, we direct the parties to bear their costs.


 (K.S. Pottaswamy) (P. Srinivasan)
 Vice-Chairman Member (AM)
 1.9.1986 1.9.1986

"True copy"




 SECTION OFFICER
 CENTRAL ADMINISTRATIVE TRIBUNAL
 ADDITIONAL BENCH
 BANGALORE